

inoculating persons with anti-cholera vaccine containing EI-tor component.

- (ii) The anti-fly measures including efficient removal and disposal of garbage have been intensified.
- (iii) Strict hygienic control over food establishments including closure of insanitary establishments is being carried out.
- (iv) Health education of the people is being carried out by advising them to protect themselves against the risks of getting cholera or other bowel diseases.

The following steps to improve drinking water supply in the cholera affected areas are being undertaken:

- (i) Extension of piped water supply wherever feasible;
- (ii) Supply of clean and potable water in tankers or in large drums fitted with taps, where (i) above is not possible;
- (iii) Closure of contaminated shallow tubewells until such time they are rendered safe;
- (iv) Regular disinfection of open wells; and
- (v) Regular disinfection and sanitary improvements with a view to minimise surface pollution of shallow tube wells in cholera affected areas where piped water supply is not available and adequate safe drinking water by other means cannot be provided.

Compilation of District-wise National Income data

*226. **Shri Shree Narayan Das:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the suggestion of compiling the national income data district-wise has been considered; and

(b) if so, with what result?

The Minister of Planning and Social Welfare (Shri Asoka Mehta):

(a) The Central Statistical Organisation, in consultation with the various State Statistical Bureaus and the Working Group on State Income is examining the technical issues and exploring the possibilities of building up district-wise income estimates for a few sectors only on an experimental basis.

(b) Does not arise.

River Water Disputes

*227. **Shri Basappa:**

Shri H. C. Linga Reddy:

Shri P. R. Chakraverti:

Shrimati Savitri Nigam:

Shri Vishwa Nath Pandey:

Shri Jashvant Mehta:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 527 on the 18th August, 1966 and state the latest position regarding the outstanding river water disputes among various States and what further steps have so far been taken to resolve them?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): A statement is laid on the Table of the House. [Placed in the Library. See No. LT-7290/66].

Electricity Rates in States

*228. **Shri S. M. Banerjee:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that the electricity rates for Industrial units in U.P. are higher than in other States;

(b) whether the Industries are suffering because of such higher rates, and

(c) if so, the steps taken to have uniform rates in all the States?